

# **The Appropriation Act, 2019**



# TRIPURA GAZETTE



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**GOVERNMENT OF TRIPURA  
LAW DEPARTMENT  
SECRETARIAT : AGARTALA**

No. F.11 (2)-Law/Lib/2018/4359-60

Dated, Agartala, the 14th May, 2019.

**Subject: - Re-publication of Central Acts, 2019 in the State Gazette.**

1. The Appropriation Act 2019 (Act No. 4 of 2019)

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*14/5/19*

**(Rahul Roy)**

[Under Secretary, Law]  
Government of Tripura.

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## THE APPROPRIATION ACT, 2019

An

Act

*to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19.*

Be it enacted by Parliament in the Seventieth Year of the Republic of India as follows:—

- |   |  |
|---|--|
| 1. This Act may be called the Appropriation Act, 2019.  | Short title.   |
| 2. From and out of the Consolidated Fund of India there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of one lakh ninety-eight thousand eight hundred thirty-one crore and thirty-six lakh rupees towards defraying the several charges which will come in course of payment during the financial year 2018-19 in respect of the services specified in column 2 of the Schedule. | Issue of Rs.<br>198831,36,00,000<br>out of the<br>Consolidated<br>Fund of India<br>for the<br>financial year<br>2018-19. |
| 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of India by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.  | Appropriation.   |

THE SCHEDULE  
(See sections 2 and 3)

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Department of Agriculture, Cooperation and Farmers' Welfare .....	Revenue	19387,02,00,000	19387,02,00,000
2	Department of Agricultural Research and Education ..	Revenue	2,00,000	2,00,000
3	Department of Animal Husbandry, Dairying and Fisheries .....	Revenue	201,16,00,000	201,16,00,000
		Capital	1,00,000	1,00,000
4	Atomic Energy .....	Revenue	4,00,000	4,00,000
		Capital	2375,50,00,000	2375,50,00,000
5	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) .....	Revenue	53,43,00,000	53,43,00,000
7	Department of Fertilisers .....	Revenue	1,00,000	1,00,000
8	Department of Pharmaceuticals .....	Revenue	307,23,00,000	307,23,00,000
		Capital	3,95,00,000	3,95,00,000
9	Ministry of Civil Aviation .....	Revenue	98,00,000	98,00,000
10	Ministry of Coal .....	Revenue	10,94,00,000	10,94,00,000
11	Department of Commerce .....	Revenue	310,01,00,000	310,01,00,000
12	Department of Industrial Policy and Promotion ....	Revenue	2,00,000	2,00,000
		Capital	16,33,00,000	16,33,00,000
13	Department of Posts .....	Capital	46,87,00,000	46,87,00,000
14	Department of Telecommunications .....	Revenue	1,00,000	1,00,000
		Capital	1,00,000	1,00,000
15	Department of Consumer Affairs .....	Capital	1,00,000	1,00,000
16	Department of Food and Public Distribution .....	Revenue	1864,71,00,000	1864,71,00,000
		Capital	1000,00,00,000	1000,00,00,000
18	Ministry of Culture .....	Revenue	2,00,000	2,00,000
19	Ministry of Defence (Miscellaneous) .....	Revenue	2,00,000	2,00,000
		Capital	3,00,000	2,16,00,000
20	Defence Services (Revenue) .....	Revenue	1403,97,00,000	1403,97,00,000
21	Capital Outlay on Defence Services .....	Capital	97,42,00,000	97,42,00,000
24	Ministry of Drinking Water and Sanitation .....	Revenue	5391,34,00,000	5391,34,00,000
25	Ministry of Earth Sciences .....	Revenue	2,00,000	2,00,000
		Capital	1,00,000	1,00,000
26	Ministry of Electronics and Information Technology ..	Revenue	20,91,00,000	20,91,00,000
27	Ministry of Environment, Forests and Climate Change .....	Revenue	1,00,000	1,00,000
29	Department of Economic Affairs .....	Revenue	4,00,000	4,00,000
		Capital	3,00,000	3,00,000
31	Department of Financial Services .....	Capital	4500,00,00,000	4500,00,00,000
34	Direct Taxes .....	Revenue	299,96,00,000	299,96,00,000
35	Indirect Taxes .....	Capital	2,00,000	2,00,000
36	Indian Audit and Accounts Department .....	Capital	25,55,00,000	25,55,00,000
	CHARGED.—Interest Payments .....	Revenue	9196,65,00,000	9196,65,00,000
	CHARGED.—Repayment of Debt .....	Capital	106594,12,00,000	106594,12,00,000
40	Transfers to States .....	Capital	3800,84,00,000	3800,84,00,000
42	Department of Health and Family Welfare .....	Revenue	2916,52,00,000	2916,52,00,000
		Capital	1974,90,00,000	1974,90,00,000
43	Department of Health Research .....	Revenue	2,00,000	2,00,000

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1 No. of Vote	2 Services and purposes		3 Sums not exceeding		
			Voted by Parliament	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
44	Department of Heavy Industry .....	Revenue	1,00,000	..	1,00,000
		Capital	10,00,00,000	..	10,00,00,000
45	Department of Public Enterprises .....	Revenue	1,00,00,000	..	1,00,00,000
46	Ministry of Home Affairs .....	Revenue	6,01,00,000	..	6,01,00,000
		Capital	1,00,000	..	1,00,000
47	Police .....	Revenue	4611,62,00,000	1,00,000	4611,63,00,000
		Capital	1,00,000	12,00,000	13,00,000
48	Andaman and Nicobar Islands .....	Revenue	106,53,00,000	..	106,53,00,000
		Capital	8,00,000	..	8,00,000
50	Chandigarh .....	Revenue	24,67,00,000	..	24,67,00,000
		Capital	9,00,000	..	9,00,000
51	Dadra and Nagar Haveli .....	Revenue	19,86,00,000	..	19,86,00,000
		Capital	1,00,000	..	1,00,000
53	Lakshadweep .....	Revenue	2,00,000	..	2,00,000
54	Transfers to Delhi .....	Capital	2,59,00,000	..	2,59,00,000
55	Transfers to Puducherry .....	Revenue	1,00,000	..	1,00,000
		Capital	49,61,00,000	..	49,61,00,000
56	Ministry of Housing and Urban Affairs .....	Revenue	7635,00,00,000	..	7635,00,00,000
		Capital	600,02,00,000	..	600,02,00,000
57	Department of School Education and Literacy .....	Revenue	4762,75,00,000	..	4762,75,00,000
58	Department of Higher Education .....	Revenue	784,33,00,000	..	784,33,00,000
59	Ministry of Information and Broadcasting .....	Revenue	11,77,00,000	..	11,77,00,000
60	Ministry of Labour and Employment .....	Revenue	1024,79,00,000	..	1024,79,00,000
61	Law and Justice .....	Capital	1637,14,00,000	..	1637,14,00,000
62	Election Commission .....	Capital	1,00,000	..	1,00,000
	CHARGED.— <i>Supreme Court of India</i> .....	Revenue	..	7,47,00,000	7,47,00,000
64	Ministry of Micro, Small and Medium Enterprises ..	Revenue	2,00,000	..	2,00,000
65	Ministry of Mines .....	Revenue	1,00,000	..	1,00,000
66	Ministry of Minority Affairs .....	Revenue	3,00,000	..	3,00,000
67	Ministry of New and Renewable Energy .....	Revenue	2,00,000	..	2,00,000
72	Ministry of Petroleum and Natural Gas .....	Revenue	1364,19,00,000	..	1364,19,00,000
73	Ministry of Planning .....	Revenue	1,00,000	..	1,00,000
74	Ministry of Power .....	Revenue	2850,00,00,000	..	2850,00,00,000
		Capital	900,00,00,000	..	900,00,00,000
	CHARGED.— <i>Staff, Household and Allowances of the President</i> .....	Revenue	..	42,00,000	42,00,000
77	Rajya Sabha .....	Revenue	23,37,00,000	..	23,37,00,000
80	Ministry of Railways .....	Revenue	..	46,00,00,000	46,00,00,000
		Capital	1,00,000	191,65,00,000	191,66,00,000
81	Ministry of Road Transport and Highways .....	Revenue	2,00,000	..	2,00,000
		Capital	9683,50,00,000	..	9683,50,00,000
82	Department of Rural Development .....	Revenue	2,00,000	..	2,00,000
84	Department of Science and Technology .....	Revenue	1,00,000	..	1,00,000
85	Department of Biotechnology .....	Revenue	2,00,000	..	2,00,000
86	Department of Scientific and Industrial Research ..	Revenue	1,00,000	..	1,00,000
87	Ministry of Shipping .....	Revenue	1,00,000	..	1,00,000
		Capital	125,00,00,000	..	125,00,00,000
88	Ministry of Skill Development and Entrepreneurship .....	Revenue	3,00,000	..	3,00,000
89	Department of Social Justice and Empowerment .....	Revenue	80,02,00,000	..	80,02,00,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by Parliament	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
90	Department of Empowerment of Persons with Disabilities ..... Revenue	17,74,00,000	..	17,74,00,000
91	Department of Space ..... Revenue	168,07,00,000	..	168,07,00,000
	Capital	248,47,00,000	..	248,47,00,000
92	Ministry of Statistics and Programme Implementation ..... Revenue	2,00,000	..	2,00,000
93	Ministry of Steel ..... Revenue	1,24,00,000	..	1,24,00,000
94	Ministry of Textiles ..... Revenue	3,00,000	..	3,00,000
	Capital	13,00,00,000	..	13,00,00,000
96	Ministry of Tribal Affairs ..... Revenue	2,00,000	20,00,00,000	20,02,00,000
97	Ministry of Water Resources, River Development and Ganga Rejuvenation ..... Revenue	1,00,000	..	1,00,000
98	Ministry of Women and Child Development ..... Revenue	1,00,000	..	1,00,000
99	Ministry of Youth Affairs and Sports ..... Revenue	2,00,000	..	2,00,000
	TOTAL:	78874,50,00,000	119956,86,00,000	198831,36,00,000